

Shri S. N. Das: May I know whether it was on the recommendation of this Committee that the subsidiary dam site of the project was abandoned, or whether it was based on other considerations?

Shri Hathi: It was not solely on the recommendation of this Committee.

Shri Meghnad Saha: In view of the refusal of the Mazumdar Committee to comment either favourably or otherwise on the technical aspects of the scheme, do the Government propose to appoint another committee to report on the same matter, because it is a very serious affair.....

Mr. Deputy-Speaker: The hon. Member is going into arguments. Shri Sarangadhar Das.

Some Hon. Members: Let the Minister answer the first part of the question.

Mr. Deputy-Speaker: I cannot allow suggestions to be made, as if it were a resolution.

Shri Sarangadhar Das: May I know, Sir, if the Government have accepted the recommendations of that Committee as to the apportionment of the cost of the project for three different purposes, irrigation, power and navigation?

Shri Hathi: Generally they have been accepted, Sir.

Shri Lokenath Mishra: Will Government be pleased to say whether before coming to any final decision they will ascertain popular opinion in the matter of closing certain rivers at their source?

Shri Hathi: That is a technical aspect.

Shri T. N. Singh: What is the position regarding the phasing of the various aspects of the Hirakud project in the light of the recommendations made by this Committee, and have any further alterations become necessary due to the late submission of the report?

Shri Hathi: The stages as have been recommended are the main dam and the power house; units No. 1 and No. 2 in the power house and some of the electric transmission lines.

Shri Sarangadhar Das: Are Government aware that the Government of Orissa have not yet accepted the recommendation as to the apportionment of the cost of the project for the various purposes?

Shri Hathi: I have no information.

Shri S. C. Samanta: May I know, Sir, how long it will take the Hydrodynamic Research Station at Poona to complete the experiments on this model?

Shri Hathi: I cannot give an exact date; it might be a few months more.

Shri S. C. Samanta: How long does it generally take?

Shri Hathi: It all depends upon the experiments on the model.

EXHIBITION OF INDIAN FILMS ABROAD

*1249. **Shri Nanadas:** (a) Will the Prime Minister be pleased to state what steps Government have taken for opening exhibition centres in foreign countries for the exhibition of Indian films since 1947?

(b) How many Indian films either in English or in Indian languages have been exhibited in foreign countries since 1947 and how long was each picture exhibited and in what countries?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) There are no exhibition centres as such but most of our missions abroad have been provided with projectors and a selection of Government produced short documentary films for non-commercial exhibition. A few library copies of full length films have also been obtained for occasional exhibition through our missions. Some of the missions are also supplied with monthly editions of news reels.

Since the export of commercial films is entirely unrestricted, the Government have no detailed information about their exhibition abroad.

(b) The information is being collected and will be placed on the Table of the House of the People in due course.

Shri Nanadas: Is the fact that very few of our films were exhibited in foreign countries, due to the unattractiveness of our films or the unhelpful attitude taken by the foreign Governments and the exhibitors?

Shri Anil K. Chanda: Most of our films are in Indian languages. There is difficulty about the language and I think it is a deterrent to the exhibition of our films abroad.

Shrimati Tarkeshwari Sinha: May I know how many Indian films will be shown in the International Film Festival at Cannes which is going to be held this month?

Shri Anil K. Chanda: This question may be directed to the Minister for Information and Broadcasting.

Shri N. M. Lingam: May I know whether reports are being received from our missions abroad regarding the films exhibited?

Shrimati Tarkeshwari Sinha: I find the main question on this is addressed to the Minister of Information and Broadcasting.

Mr. Deputy-Speaker: "Minister of Information and Broadcasting" has been changed to "Prime Minister". I understand this correction has been circulated to every hon. Member. Therefore, the hon. lady Member will be a little more careful in this matter.

Shrimati Tarkeshwari Sinha: Most of the Members are under the impression that it was not circulated.

Mr. Deputy-Speaker: They are all wrong.

Shri Algu Rai Shastri: But why is the Minister of Information and Broadcasting sitting there quietly like a shy girl?

Mr. Deputy-Speaker: Next question.

OIL REFINERY BY CALTEX (INDIA) LTD

*1250. **Dr. Amin:** Will the Minister of Production be pleased to state:

(a) whether the negotiations with Messrs. Caltex (India) Ltd., for setting up a refinery on the East Coast have been completed;

(b) whether any agreement has been made with this company and if so, what are the terms of this agreement;

(c) what will be the future price policy with regard to the products produced at this refinery;

(d) what sort of assistance do Government propose to give to this company for setting up the refinery; and

(e) what sort of control will Government be able to exercise over the working of this refinery?

The Minister of Production (Shri K. C. Reddy): (a) Yes.

(b) Yes. A statement showing the main terms of the agreement is placed on the Table of the House. [See Appendix VIII, annexure No. 41.]

(c) Caltex will be permitted to establish the prices of the refinery products from time to time at any level not higher than that at which they can make available for sale equivalent

imported products, provided that, subject to this principle, they will consult the Government before altering the prices of any of the products.

(d) Government have agreed to provide reasonable dock and harbour facilities, supply of building materials, railway transport for the despatch of refinery products, supply of suitable water and electrical energy in adequate quantities and at reasonable cost, suitable telephone facilities, etc. Government have also agreed to provide the necessary foreign exchange for the operation of the refinery although during the period of construction of the refinery, Caltex will not request for foreign exchange from Government.

(e) The projected refinery is to be set up and owned entirely by private capital and Government will, subject to the terms of the agreement, exercise only such control as is exercised over other industries. Government will, however, also see that the various assurances given in this regard by Caltex are implemented.

Dr. Amin: What will be the issued capital of this new company?

Shri K. C. Reddy: It is expected to be about Rs. 7½ crores.

Dr. Amin: What will be the surplus by products which will be available to the Indian chemical industries, and in what quantity?

Shri K. C. Reddy: I cannot name the by-products, but one of the terms of agreement is that such by-products should be made available to Indian industries.

Dr. S. P. Mookerjee: The hon. Minister has said that if the prices are revised Government will be consulted. But who will ultimately decide, Government or the foreign concern?

Shri K. C. Reddy: It should have the concurrence of Government for any change in prices.

Dr. Lanka Sundaram: May I know whether the hon. Minister would place a copy of the full text of the agreement on the Table of the House.

Shri K. C. Reddy: Well, Sir, there are certain terms of the agreement and certain assurances given by the Government in regard to which some correspondence and discussions have yet to take place with certain other authorities. Before that it will not be proper just now to place the full agreement on the Table of the House.

Dr. Lanka Sundaram: Is the hon. Minister aware that during the course of the debate on the Company Law (Amendment) Bill in the last session